

| Name (s) of Variety                                   | State for which recommended |
|---|-----------------------------|
| Poorva, Pritibha                                      | Madhya Pradesh              |
| Tuljapur-1  | Maharashtra                 |
| Culture 1, Rudra,<br>Pallavi, Keshari and<br>Subhadra | Orissa                      |
| Prasad, Narendra-1                                    | Uttar Pradesh               |
| MDU-1   | Tamil Nadu                  |

**Amount Sanctioned for Rural Water Supply in West Bengal**

\*280. PROF. MONORANJAN HALDER : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount sanctioned by Central Government with regard to the rural water supply for West Bengal for the years 1983-1984 ; and

(b) the total amount which was not utilised and refunded by the State Government during the aforesaid period ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Central grants totalling Rupees 59.72 crores under the Accelerated Rural Water Supply Programme and Incentive Scheme were released to the Government of West Bengal during the period 1980-81 to 1984-85.

(b) The amount not utilised out of the Central grants released yearwise is as follows :—

|         |   |                 |
|---------|---|-----------------|
| 1980-81 | — | Rs. 2.22 crores |
| 1981-82 | — | Rs. 0.53 crores |
| 1982-83 | — | Nil             |
| 1983-84 | — | Rs. 8.72 crores |

The un-utilised amount in a particular year is allowed to be carried forward and is used in subsequent year. This amount therefore does not need to be refunded.

**Number of Plantation Workers in the Country**

\*281. PROF. P. J. KURIEN : Will the Minister of LABOUR be pleased to state :

(a) the total number of plantation workers in the country ;

(b) whether Government propose to introduce legislation for the welfare of the plantation workers ; and

(c) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) The average employment in plantations submitting returns in different States during 1983 is 8,26,003 (provisional).

(b) and (c) : There is already Plantation Labour Act, 1951, which deals with the welfare and safety of the plantation workers. The Act was amended in 1981 with a view to improve medical, social and welfare benefits to the plantation labour. There is no further legislative proposal with the Government in this regard.